

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

34.

IA 3373/2022

IN

C.P. (IB)/579(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 14.11.2022

NAME OF THE PARTIES: Telematics Integrated Solutions Private Limited

SECTION: 59, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Court is convened through Video Conference.

1. None present of the Petitioner.
2. I.A. 3373/2022 is an Application filed for early hearing of the case, the same is rejected. I.A. 3373/2022 is dismissed.
3. List this matter on **05.12.2022** as ordered earlier.

Sd/-

**MANOJ KUMAR DUBEY**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)